GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:2067 ANSWERED ON:17.12.2013 PRODUCTION OF GENERIC PHARMACEUTICALS Jindal Shri Naveen

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (e) Whether India is one of the largest producers of generic pharmaceuticals in the world;
- (f) if so, the details of the total quantity and value of production of generic pharmaceuticals along with the quantity and value of such productsexported and imported during each of the last three years and the current year, category-wise;
- (g) the share of generic and non-generic medicines in the total sales of medicines in the country including in the Government hospitals;
- (h) the steps taken by the Government to promote consumption of generic medicines including compulsory prescription of generic medicines by doctors; and
- (i) the outcome of such steps?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

- (c) Yes, Sir.
- (d) and (c) The drugs produced in India area mainly generics and hence there is no details regarding share of generics and non-generics. As per the Centre for Monitoring of Indian Economy, the details of production, export and import of pharmaceuticals products during 2009-10, 2010-11 and 2011-12 are as under:-
- Sl No Year Production (Rs in crores) Export(Rs in crores) Import(Rs in crores)
- 1 2009-10 97485.47 42,455.66 9,959.00
- 2 2010-11 110254.91 48,810.26 11,113.86
- 3 2011-12 118287.15 63,512.33 14,287.66
- (d) and (e) To promote generic medicines, the Jan Aushadhi Scheme, was launched by the Department of Pharmaceuticals in November, 2008 to make available quality generic medicines at affordable prices through the Jan Aushadhi Stores(JAS). Further, Department of Health & Family Welfare have also written on 1st October 2012 to the Principal/Health Secretaries of States/Union territory with copy of Drug Controller General of India [DCG(I)] stating that as manufacturing license for the drug formulation should be granted in proper/generic name only.